NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.163/2016 RT CP No.123/Chd/Hry/2017

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The Punjab Business & Supply ...Petitioner Company Pvt. Ltd.

Present: Mr. Atul V. Sood, Advocate for the petitioner-company.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 29.01.2018.

Sd/-Bench Officer.

December 19, 2017.